

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 217
IB-219/ND/2023
IA-140/2024

IN THE MATTER OF:

**Bank of Maharashtra
(through RP)**

... Applicant/Petitioner

Versus

Smt. Sudha

...

Respondent

Under Section: 95(1) of IBC, 2016

Order delivered on 18.04.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-140/2024: There is no appearance on behalf of the Applicant/RP. In the interest of justice, the hearing is deferred to 30.05.2024.

Sd/-

**(SUBRATA KUMAR DASH)
MEMBER (T)**

Sd/-

**(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**